

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA / XXXXXXXX OOR No. 1555 1991

O. S. Aggarwal Ms. Sandhya Goswami
APPLICANT (S) COUNSEL

VERSUS

U.O.I.
RESPONDENT (S) COUNSEL

Date	Office Report	Orders
		<p>12.7.1991.</p> <p>None present for the applicant. The matter be listed before the Bench on 16.7.1991.</p> <p><i>D. S. Oberoi</i> (I. K. Rasgotra) Member (A) <i>D. S. Oberoi</i> (T. S. Oberoi) Member (J)</p>
		<p><u>16.7.1991.</u></p> <p>Present: Miss Sandhya Goswami, counsel for the applicant.</p> <p>Heard the learned counsel for the applicant.</p> <p>The applicant in this case was removed from service vide disciplinary authority's order dated 22.2.91</p> <p>He has filed an appeal to the Central Administrative Tribunal.</p>

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Date	Office Report	Orders
		<p><u>16.7.1991.</u></p> <p>Present: Miss Sandhya Goswami, counsel for the applicant.</p> <p>Heard the learned counsel for the applicant. The applicant in this case was removed from service vide disciplinary authority's order dated 22.2.1991. He has filed an appeal on 4.3.91 to the Secretary, Department of Science & Technology. This has been disposed of by the respondents vide their memorandum dated 15.4.91 (Annexure 5 to the application) stating that no appeal lies with the Secretary of the Department. It was observed that the applicant is a Group 'B' officer and in his case appeal would lie only with the President. The learned counsel at this stage submitted that she would like to withdraw the case with liberty to file a fresh application, if so advised.</p> <p>Accordingly, the OA is disposed of, as withdrawn.</p> <p><i>S. K. Rastogi</i> (I.K. RASTOGI) MEMBER(A) 16.7.91.</p> <p><i>Ram Pal Singh</i> (RAM PAL SINGH) VICE CHAIRMAN 16.7.91.</p>